

स्वाधीनता सेनानियों की पेंशन में वृद्धि

3265. श्रीमती कुब्जा साही: क्या गृह मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि सरकार के पास स्वाधीनता सेनानियों की पेंशन बढ़ाने का कोई प्रस्ताव है; और

(ख) यदि हां, तो उक्त पेंशन में कब तक और कितनी वृद्धि की जाएगी?

गृह मंत्रालय में राज्य मंत्री (श्री योगेन्द्र मकवाना): (क) जी नहीं श्रीमान। वास्तव में पेंशन की राशि 1-8-1980 से बढ़ा दी गई है। इस संबंध में घोषणा सदन के दोनों सदन में जुलाई, 1980 में कर दी गई थी। उदार पेंशन योजना में अन्य बातों के साथ-साथ जीवित स्वतंत्रता सेनानियों की पेंशन 200 रुपये से बढ़ा कर 300 रुपये प्रति माह करने और स्व. स्वतंत्रता सेनानियों की विधवाओं के संबंध में प्रत्येक अविवाहित लड़की के लिए 50 रु. की अतिरिक्त व्यवस्था सहित 100 रु. से बढ़ा कर 200 रु. प्रतिमाह बढ़ाने की व्यवस्था है, बसंत की यह राशि 300 रु. से अधिक न हो।

(ख) प्रश्न नहीं उठता।

Optimization Special Component Plan

3266. SHRI CHANDRABHAN ATHARE PATIL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Government have had discussions with the State Governments in connection with optimization of Special Component plan for Scheduled Castes in the context of special Central assistance; and

(b) if so, the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) and (b). The Special Central Assistance to the Special Component Plan for the Scheduled Castes to the States was commenced in March, 1980. There after, discussion between Government of India, the Planning Commission and

the State Governments have been held on the draft Special Component Plans of the States. These have helped the State Governments in the formulation and in the improvement of their Special Component Plans.

Enquiry against Nationalised Companies

3267. SHRI SUBHASH CHANDRA BOSE ALURI:
SHRI DAULATSINHJE
JADEJA:

Will the Minister of INDUSTRY be pleased to state:

(a) whether Government's attention has been drawn to news appearing in Hindustan Times dated the 15 October, 1980, that officers of three nationalised companies demanded that Ministry of Industry should enquire into the working of the companies; and

(b) if so, the reaction of Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) Yes, Sir.

(b) Government is seized of financial and other problems facing the three nationalised companies referred to in the news item, viz., Burn Standard Co. Ltd., Braithwaite & Co. Ltd., and Jessop & Co. The statements of the Officers Association highlighted in the news item lack sufficient basis to call for specific enquiry.

Cooperation between India and Russian Planning Bodies

3268. SHRI KESHAVARAO PARDHI: Will the Minister of PLANNING be pleased to state:

(a) whether he visited Moscow in connection with the cooperation between Indian and Russian Planning bodies;

(b) if so, the dignitaries with whom talks were held and the outcome thereof;

(c) the sphere of Soviet collaboration during Sixth Five Year Plan for which talks were held; and

(d) the outcome thereof?